

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-503
IB-875/ND/2022

IN THE MATTER OF:

Indiabulls Commercial Credit Ltd.

....Applicant

Vs.

Vatika IT Parks Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 11.09.2023

CORAM:

**SHRI BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Sumesh Dhawan, Ms. Geetika Sharma,
Mr. Raghav Dembla

For the Respondent : Mr. Virender Ganda, Mr. Kushagra Sah, Ms. Tanya
Manglik, Mr. Ayandeb Mitra, Mr. Vishal Ganda

ORDER

List the matter before the Regular Bench on **13.10.2023**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(BACHU VENKAT BALRAM DAS)
MEMBER (J)